

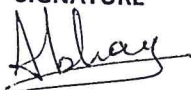
7

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

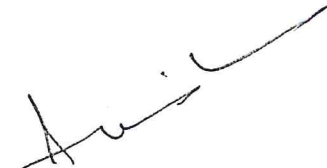
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/16	TP 44/17	-do-	433(e)	Rajasthan Steel Suppliers Vs UPT Fabrication Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
	ABHAY JS 98 29736067	✓ (PETITIONER)	

Counsel for petitioner is present. H is directed to collect notices from the Registry and serve on the respondents. He is further directed to comply with the Rules under the I & B Code in the meanwhile.

List it on 18.04.2017.


MEMBER (J)


MEMBER (T)